

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
AAKASH TILES PRIVATE LIMITED (UNDER LIQUIDATION)

Sl. no.	Particulars	Details
1.	Name of corporate debtor	Aakash Tiles Private Limited (under liquidation)
2.	Date of incorporation of corporate debtor	December 26, 2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U26955MH2006PTC166481
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Off.: Santacruz Airport side, Marble Market, Western Express Highway, Rajendra prasad Nagar, Vile Parle (E) Mumbai – 400 099
6.	Date of closure of Insolvency Resolution Process	October 01, 2019 (being 270 th day from the date of commencement of Corporate Insolvency Resolution Process)
7.	Liquidation commencement date of corporate debtor	February 21, 2020, date of receipt of copy of order (Hon'ble NCLT order dated January 29, 2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Gaurav Ashok Adukia Reg No.: IBBI/IPA-002/IP-N00457/2017-18/11293
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Address: Anand Bhavan, Jamnadas Adukia Road, Kandivli West, Mumbai City – 400 067 Reg. Email Id: gauravadukia@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Process specific address: Sumedha Management Solutions Private Limited, 809-810, B-Wing, 8 th floor, Trade World, Kamala Mills Compound, Lower Parel (West), Mumbai- 400013. Process specific e-mail Id: atpl@sumedhamanagement.com
11.	Last date for submission of claims	Sunday, March 22, 2020

Notice is hereby given that the National Company Law Tribunal, Mumbai Special Bench has ordered the commencement of liquidation of the Aakash Tiles Private Limited (under liquidation) vide order no. MA 3290/2019 in C.P. (IB) - 3601 (MB)/2018 dated January 29, 2020 (date of receipt of order: February 21, 2020).

The stakeholders of Aakash Tiles Private Limited (under liquidation) are hereby called upon to submit their claims with proof on or before March 22, 2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: February 25, 2020

Place: Mumbai



Gaurav Ashok Adukia
Liquidator of
Aakash Tiles Private Limited (under liquidation)